

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

....Applicant/petitioner

Vs.

Jyoti Buildtech Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016
Order delivered on 26.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Mukesh Verma , Advocate for Lucknow
Nagar Nigam
Vinod Chaurasia for RP
Saurabh Kalia and Rahul Ahuja for Ex-
Directors


ORDER

IA-2221/2021:-

The respondents are directed to file their reply before the
next date of hearing.

List on 31.08.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

26.07.2021
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